

propose to take to avoid recurrence of such accidents?

' THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-TION AND TOURISM (SHRI SHIV-RAJ PATIL); (a) Yes Sir.

(b) There was no loss of life but damage to aircraft is to be assessed by General Insurance Corporation of India. Enquiry into the accident has been ordered by the Government.

(c) Preventive measures depend upon the recommendations made in the enquiry report.

Hike in fees in engineering and polytechnics colleges

' 79. SHRI CHANDRIKA PRASAD TRIPATHI; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a substantial hike in fees for engineering colleges and polytechnics has been proposed by a working group appointed by Government; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) A Working Group was set up by the Chairman, All India Council for Technical Education to work out the norms for tuition fees for diploma and degree courses. The report of the Working Group was considered by the AU India Council for Technical Education at its last meeting held on 6th July, 1988. The Council has referred the matter to its Executive Committee to examine the same in detail.

Losses of Air India

80. SHRI KAMAL MORARKA: Will the Minister of CIVIL AVIA-TION AND TOURISM be pleased to state:

(a) whether it is a fact that the

operations of Air India are incurring huge losses; and

(b) if so, what remedial measures are being taken?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-TION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Provisional results for the year 1987-88 indicate that Air India is likely to incur a loss of Rs. 43.41 crores.

(b) In order to improve the performance and to reduce the losses, Air India have taken the following steps: —

(i) Introduction of faster non-stop flights with effect from 15th February, 1988 to improve the service;

(ii) Special Cell has been created for business class traffic with a view to improve the yields;

(iii) Efforts are being made to improve inflight service and ground handling;

(iv) Computerised baggage checking facilities have been introduced at Bombay and Delhi airport and this facility will be further extended to other airports;

(v) Efforts are being made to improve servicing in cargo.

(vi) Attention is being focussed on aircraft maintenance to improve the punctuality of flights;

(vii) Profit Committees have been set up in regional headquarters level to review the costs and find out ways and means to increase revenue.

Road Accidents caused by Private Buses in Delhi

81. SHRI VIRENDRA VERMA; SHRI ISH DUTT YADAV;

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that the private buses deployed by DTC to

meet the transport problems in Delhi in the wake of the recent DTC strike have caused more road accidents, a number of which have been fatal;

(b) if so, what are the details in this regard stating the number of road accidents involving private buses running on DTC routes since the beginning of 1988, the number of accidents which proved fatal, the amount of compensation, if any, paid by Government to the victims during the same period; and

(C) what action has been taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c) The information is being collected and will be laid on the Table of the House.

Achievement of Targets of Family Planning Methods

82. SHRI ALADI ARUNA alias V. ARUNACHALAM; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the targets for adoption of family planning methods during the year 1987-88 have been achieved; and

(b) if not, what are the names of the States which failed to achieve the targets?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) and (b) Four statements containing method-wise and State-wise targets laid down and achievements made in family planning programme for the year 1987-88 are attached. [See Appendix CXLVII, Annexure No. 2]

Introduction of Fast Train between Madras and Tiruchy

83. SHRI ALADI ARUNA alias V. ARUNACHALAM; Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce fast trains like Shatabdi Express in Southern Railway, particularly between Madras and Tiru-chy; and

(b) if -so, by when it would be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) No, Sir.

(b) Does not arise.

Granting of Permanent Affiliation to C.B.S.E. Schools

S4. SHRI ALADI ARUNA alias V. ARUNACHALAM; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a, what is the number of Central Board of Secondary Education Schools which have been granted permanent affiliation so far; and

(h) what measures have been taken by Government against the schools which have not so far fulfilled the condition of affiliation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) 124 schools have been granted permanent affiliation by the Central Board of Secondary Education.

(b) The Central Board of Secondary Education has issued a circular to all the schools requesting them to fulfill the norms prescribed by the Board. To ensure that these are actually being complied with, periodic inspections are also being made.